

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(Value in  
lacs)

(a) (i) India Supply Mission	Rs. 11,22
India Store Department	Rs. 17,73
(ii) India Supply Mission	Rs. 10,61
India Store Department	Rs. 10,01

(b) There are Rules regulating the policy and procedure to be observed by these agencies in the purchase of stores. These rules cover the whole procedure relating to purchases of stores and also define the exact powers and functions of the purchase officers. The Heads of these purchase agencies, being responsible officers, are normally expected to take decisions on the spot in accordance with these rules in consultation wherever necessary with financial advice locally available. Cases exceeding the financial power of the Organisations are required to be forwarded to the Ministry for approval before orders are placed. The Ministry is able to keep a close watch on these agencies by scrutiny of the Monthly reports of their activities and wherever necessary, reports on individual cases are called for. Other occasions as for example, when representations are received from indentors or when audit objections are received also provide opportunities for looking closely into the working of these agencies.

(c) No statistics are maintained.

**सीमेंट के कारखाने**

२२. श्री आर० एन० सिंह : क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि सीमेंट के कुछ कारखानों से सीमेंट के निर्यात पर नियंत्रण नहीं है ;

(ख) यदि सच है, तो उन कारखानों के नाम क्या हैं और वे किन-किन राज्यों में हैं ; और

(ग) इन कारखानों को यह छूट किस तिथि से दी गई है ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) No, Sir.

(b) and (c). Do not arise.

**INDUSTRIAL HOUSING SCHEME—  
MADHYA PRADESH**

23. **Shri N. A. Borkar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount given to Co-operative Societies of Industrial workers till September, 1954 for construction of houses under the Industrial Housing Scheme in Madhya Pradesh;

(b) whether it is a fact that Madhya Pradesh Housing Board has submitted a new proposal for construction of houses under this Scheme; and

(c) if so, the details thereof and the action taken by Government thereon?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) No Co-operative Society of Industrial Workers from Madhya Pradesh has so far come up for financial assistance under the scheme.

(b) Yes.

(c) In addition to the construction of 750 tenements sanctioned by the Government of India in February, 1953, the Madhya Pradesh Housing Board propose to construct 1200 tenements during 1954-55; details in this regard are awaited.

**GLASS AND CERAMICS**

24. **Shri Nambiar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and value of imports during the past three years of raw materials required in the Glass and Ceramics industry;

(b) the names of the countries from which they were imported; and

(c) whether any attempt has been made to tap indigenous sources of these materials?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is attached. [See Appendix I, annexure No. 15.]

(c) Yes, Sir. A separate note is attached. [See Appendix I, annexure No. 16.]